

14.08 hrs.

PUBLIC ACCOUNTS COMMITTEE

(I) Seventy-Ninth and Eighty-second Reports

[English]

SHRI SHARAD DIGHE: (Bombay North Central): Sir, I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

(1) Seventy-ninth Report on Action taken on 49th Report (Tenth Lok Sabha) on Brahmaputra Board, Guwahati-Idle outlay.

(2) Eighty-second Report on Action taken on 50th Report (Tenth Lok Sabha) on Management of Contracts

(II) Action taken Statement

SHRI SHARAD DIGHE: I beg to lay on the Table Hindi and English versions of the Statements showing action taken by Government on the recommendations contained in Chapter-I and final replies in respect of Chapter-V of the following Reports:

(1) 177th Report (Seventh Lok Sabha) on Incorrect computation of business income.

(2) 186th Report (Seventh Lok Sabha) on Customs Receipts-Non-levy of Customs duty on confiscated car released on redemption fine.

(3) 202nd Report (Seventh Lok Sabha) on non-payment of Railway dues in respect of land leased to private parties.

(4) 224th Report (Seventh Lok Sabha) on Variation between the budget estimates and the actuals.

(5) 27th Report (Eighth Lok Sabha) on Shortfall in the production of an equipment and inventories and works-in-progress in ordnance factories.

(6) 81st Report (Eighth Lok Sabha) on Planning process and monitoring mechanism with reference to irrigation projects.

(7) 82nd Report (Eighth Lok Sabha) on Central Excise-Impact of reduction in duty on prices of refrigerators and tyres.

(8) 131st Report (Eighth Lok Sabha) on Military Engineer Services.

(9) 180th Report (Eighth Lok Sabha) on extra expenditure due to delay in development of an equipment.

(10) 2nd Report (Ninth Lok Sabha) on Coal and Coke movement.

(11) 15th Report (Ninth Lok Sabha) on Pune Telephones

(12) 14th Report (Ninth Lok Sabha) on (i) Kharagpur Madras Wideband Microwave Scheme (ii) Calcutta North Bengal Assam Wideband Microwave Scheme (iii) Nagpur-Bangalore Wideband Microwave Scheme.

(13) 15th Report (Tenth Lok Sabha) on Trunk Automatic Exchanges at Calcutta.

(14) 35th Report (Tenth Lok Sabha) on Calcutta Port Trust.

(15) 46th Report (Tenth Lok Sabha) on Non-maternisation of the scheme for construction of staff quarters.

(16) 62nd Report (Tenth Lok Sabha) on Metro Railway Calcutta-Procurement of sophisticated signalling equipment.

14.09¹/₂ hrs.COMMITTEE ON PUBLIC UNDERTAKINGS
Thirty-seventh Report and Minutes-Presented*[English]*

SHRI VILAS MUTTEMWAR (Chimur): Sir, I beg to present the Thirty-Seventh Report (Hindi and English versions) of the Committee on Public Undertakings on Steel Authority of India Limited-Bokaro Steel Plant and Minutes of the sittings of the Committee relating thereto.

14.10 hrs

COMMITTEE ON THE WELFARE OF SCHEDULED
CASTES AND SCHEDULED TRIBES

Thirty-ninth and Fortieth Reports-Presented

[English]

DR. (SHRIMATI PADMA (Nagapattinam): I beg to present a copy each of the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

(1) Thirty-Ninth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on Ministry of Railways (Railway Board) — Reservation for the employment of Scheduled Castes and Scheduled Tribes in Northern Railway.

(2) Fortieth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on Ministry of Finance (Department of Economic Affairs — Investment Division) — Action taken by Government on the recommendations contained in the Thirty-Sixth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes — Reservations for an employment of Scheduled Castes and Scheduled Tribes in Unit Trust of India.

14.11 hrs.

RAILWAY CONVENTION COMMITTEE
Eighth Report-Presented*[English]*

SHRI M. BAGA REDDY (Medak): I beg to present Eighth Report (Hindi and English versions) of the Railway Convention Committee on 'Action Taken by Government on the recommendations contained in the Fourth Report of Railway Convention Committee (1991) on System of Railway Purchases and Contracts; Acquisition of Stores and Printing; Disposal of Scrap; Coal and Coal-Ash' along with Minutes relating thereto.